

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Excise Appeal No.1226 of 2011

(Arising out of OIA-RKA-211-213-SRT-I-2011 passed by Commissioner of Central Excise,
Customs and Service Tax-SURAT-I)

Sh. Mani Kumar Jain

.....Appellant

Partner, Swagat Synthetics, C-1-B-568, Gidc, Pandesara,
Surat, Gujarat-394221.

VERSUS

C.C.E. & S.T.-Surat-i

.....Respondent

New Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat, Gujarat-395001

APPEARANCE:

Sh. Willingdon Christian, Advocate for the Appellant
Sh. G. Jha, Authorised Representative for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 09/11.04.2019
DATE OF DECISION:06.08.2019

The application is disposed of. For order, see order of date in Excise
(ORS) Misc. Application No. 10225 of 2019in Excise Appeal No. 1224 of
2011.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**